## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA	/TCSP/TCSA/NO. <u>520</u>	_/(MAH)/20 <u>17</u>
CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017		
NAME OF THE PARTIES: M/s. STEELFAB SCAFFOLDINGS & ENGINEERING PUT. LTD.		
	DKP ENGINEERIN	4 & CONSTRUCTION PUT. LTD.
SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.		
S. No. NAME	DESIGNATIO	ON SIGNATURE

## Order CP 520/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 21.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)